

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NELLORE  
SPSR NELLORE DISTRICT  
PRESENT: Kum C.Yamini  
Principal District Judge, Nellore

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Sub: PUBLIC SERVICES - A.P.J.M.S.S. - Certain transfers and postings and certain deputations and cancellation of deputations in the various cadres - Orders - Issued - Regarding.

Ref: This court's proceedings in R.C.A. No.12/2021 dated 03.02.2021 communicated in Dis No.474 dated 03.02.2021.

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In supersession of this court's proceedings in R.C.A No.12/2021 dated 03.02.2021 in the reference cited, the undersigned is pleased to pass the following:

ORDER

RCA No.14/2021 DATED 17.02.2021

Sri T.Sri Hari, Junior Assistant, Junior Civil Judge's Court, Kota is hereby deputed to work in Additional Judicial Magistrate of I Class Court, Gudur until further orders.

The deputation of Sri K.V.Suneel Kumar, Field Assistant, Junior Civil Judge's Court, Kota to work in VII Additional District Court, Gudur is hereby cancelled.

Sri T.Pravardhana Naidu, Junior Assistant, Principal District Court, Nellore is hereby deputed to work in V Additional Judicial Magistrate of I Class Court, Nellore by cancelling his earlier deputation to work in I Additional Senior Civil Judge's Court, Nellore.

Smt K.Swarna, Junior Assistant, Senior Civil Judge's Court, Kovur is hereby deputed to work in Special Judicial Magistrate of I Class for Trial of Prohibition and Excise Offenses, Nellore until further orders by cancelling her earlier deputation to work in Principal Junior Civil Judge's Court, Nellore.

Sri Sk.Sadiq, Junior Assistant, Junior Civil Judge's Court, Venkatagiri is hereby deputed to work in Principal District Court, Nellore until further orders by cancelling his earlier deputation to work in Additional Judicial Magistrate of I Class Court, Gudur.

The deputation of Sri B.Srinadh Reddy, Junior Assistant, Junior Civil Judge's Court, Atmakur to work in Senior Civil Judge's Court, Kavali is hereby cancelled.

At her request, Smt N.Anitha Kumari, Junior Assistant, Junior Civil Judge's Court, Atmakur is transferred and posted as Junior Assistant, I Additional Junior Civil Judge's Court, Nellore in the existing vacancy.

On joining the individual is hereby deputed to work in III Additional District Court, Nellore until further orders.

Sri Y.Suresh Babu, Junior Assistant, Principal District Court, Nellore is hereby deputed to work in VII Additional District Court, Gudur by cancelling his earlier deputation to work in Senior Civil Judge's Court, Gudur.

The deputation of Smt R.J.I.Bhanumathi, Typist, Senior Civil Judge's Court, Gudur to work in Principal Junior Civil Judge's Court, Nellore is hereby cancelled.

On Administrative grounds, Sri M.Ramesh, Typist, Principal Junior Civil Judge's Court, Nellore is transferred and posted as Typist, Senior Civil Judge's Court, Atmakur in the existing vacancy by cancelling the orders of this court issued in the reference cited.

The orders of transfer of Sri J.Venkatachalam, Typist, Principal Junior Civil Judge's Court, Gudur to the court of VII Additional District Court, Gudur issued in the reference cited is cancelled.

Kum Y.Jyothi, Typist, Junior Civil Judge's Court, Naidupet is transferred and posted as Typist, Senior Civil Judge's Court, Kavali in the existing vacancy.

Sri V.Ajay Kumar, Field Assistant, Special Court for speedy trial of offences under the protection of children from sexual offences Act, 2012 (POCSO Act), Nellore is hereby deputed to work in Senior Civil Judge's Court, Kavali until further orders by cancelling his earlier deputation to work in Principal District Court, Nellore.

Sri A.Manoj Sai, Examiner, Senior Civil Judge's Court, Kavali is hereby deputed to work in III Additional District Court, Nellore until further orders by cancelling his earlier deputation to work in Principal Junior Civil Judge's Court, Nellore.

Sri S.Srinvas, Examiner, Senior Civil Judge's Court, Kovur is hereby deputed to work in IV Additional District Court, Nellore until further orders.

Sri B.Suman, Driver, Principal District Court, Nellore is hereby deputed to work in VII Additional District Court, Gudur until further orders by cancelling his earlier deputation to work in III Additional District Court, Nellore.

Sri B.Vinod Kumar, Driver, V Additional District Court, Nellore is hereby deputed to work in Additional Judicial Magistrate of I Class Court, Sullurpet until



further orders by cancelling his earlier deputation to work in VII Additional District Court, Gudur.

Sri T.Suresh, Process Server, Senior Civil Judge's Court, Kavali is hereby deputed to work in VIII Additional District Court, Nellore until further orders by cancelling his earlier deputation to work in Special Judicial Magistrate of I Class for Trial of Prohibition and Excise Offenses, Nellore.

Sri S.Kishore, Process Server, Principal District Court, Nellore is hereby deputed to work in Special Judicial Magistrate of I Class for Railways, Nellore until further orders by cancelling his earlier deputation to work in III Additional District Court, Nellore.

Sri V.Muni Sai Dinesh, Process Server, VII Additional District Court, Gudur is hereby deputed to work in III Additional District Court, Nellore until further orders.

At his request Sri D.Ramesh, Process Server, VII Additional District Court, Gudur is transferred and posted as Process Server, Senior Civil Judge's Court, Kavali - vice - Smt A.Rajeswari, Process Server - Transferred.

At her request Smt A.Rajeswari, Process Server, Senior Civil Judge's Court, Kavali is transferred and posted as VII Additional District Court, Gudur - vice - Sri D.Ramesh, Process Server - transferred.

Sri V.Lakshmi Narayana, Process Server, Principal District Court, Nellore is hereby deputed to work in III Additional District Court, Nellore until further orders by cancelling his earlier deputation to work in IV Additional Judicial Magistrate of I Class Court, Nellore.

Sri N.Ramulu, Process Server, Principal Junior Civil Judge's Court, Sullurpet is hereby deputed to work in IV Additional Judicial Magistrate of I Class Court, Nellore until further orders by cancelling his earlier deputation in Principal Junior Civil Judge's Court, Nellore.

Sri G.Chenchu Krishnaiah, Process Server, Junior Civil Judge's Court, Naidupet is hereby deputed to work in VII Additional District Court, Gudur by cancelling his earlier deputation to work in Additional Judicial Magistrate of I Class Court, Sullurpet.

Smt P.Prameela, Attender, Judicial Magistrate of I Class for Special Mobile Court, Nellore is hereby deputed to work in III Additional District Court, Nellore until further orders by cancelling her earlier deputation to work in III Additional Junior Civil Judge's Court, Nellore.

Sri K.Subba Rao, Junior Assistant (contract basis), Special Magistrate Court, Kovur is hereby deputed to work in I Additional Senior Civil Judge's Court, Nellore until further orders by cancelling his earlier deputation to work in V Additional Judicial Magistrate of I Class Court, Nellore.

Sri B.Venkateswarlu, Copyist, Principal District Court, Nellore is hereby deputed to work in V Additional District Court, Nellore till 30.05.2021.

Smt Banka Padma, Full Time Masalchi (outsourcing), Family Court, Nellore is hereby deputed to work in I Additional Junior Civil Judge's Court, Nellore until further orders by cancelling her earlier deputation to work in District Legal Services Authority, Nellore.

Kum. A.Rupa, Attender (contract basis), Special Magistrate Court, Sullurpet is hereby deputed to work in VI Additional District Court, Nellore until further orders by cancelling her earlier deputation to work in IV Additional District Court, Nellore.

Smt G.Prameela, Attender (outsourcing), Family Court, Nellore is hereby deputed to work in IV Additional District Court, Nellore until further orders.

- N.B:
1. The individuals shall be relieved forthwith.
  2. The orders are placed in the Web Site of the Principal District Court, Nellore <https://districts.ecourts.gov.in/nellore> and the concerned Presiding Officers are requested to download the said proceedings and the copy downloaded from the Web Site is valid for taking further action.

Principal District Judge,  
Nellore

To  
The individuals through their Presiding Officers.

Copies to: -

1. The Judicial Officers concerned.
2. The Senior Superintendent, Central Nazarath, Principal District Court, Nellore.
3. The Superintendent, Central Copyist Establishment, Principal District Court, Nellore.
4. The System Officer, Principal District Court, Nellore with a direction to place the order in the District Court Website.
5. The file/-

By 701  
17/2/2021